

Report and Accounts (2015-16) of LGBRIMH, Tezpur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6716/16/17]

Notifications of the Ministry of Defence

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): Sir, I lay on the Table, under sub-section (4) of Section 347 of the Cantonments Act, 2006, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (1) S.R.O. 14 (E), dated the 30th December, 2016, publishing the/Cantonments (Execution of Warrants for the Attachment and Sale of Immovable Property) Rules, 2016.
- (2) S.R.O. 15 (E), dated the 30th December, 2016, publishing the Transfer of Property in Cantonments (Form of notice and manner of giving such notice) Rules, 2016.
- (3) S.R.O. 2 (E), dated the 24th January, 2017, publishing the Cantonments (Forms and Manner of Service of Notices) Rules, 2017.

[Placed in Library. For (1) to (3) See No. L.T. 6551/16/17]

MESSAGES FROM LOK SABHA

- (I) **The Appropriation (Railways) Bill, 2017.**
- (II) **The Appropriation (Railways) No. 2 Bill, 2017.**
- (III) **The Appropriation Bill, 2017.**
- (IV) **The Appropriation (No. 2) Bill, 2017.**